

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1653**  
TO BE ANSWERED ON- 13/02/2023

**MONITORING UNITS**

1653. MS. DEBASREE CHAUDHURI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any Government project monitoring units have been set up in the States to oversee the implementation of tribal welfare schemes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the status of allocation, disbursement and utilisation of fund towards the initiative, as on date, for both the Union and State units;
- (d) whether the Government has set deadlines for Union and State monitoring units to be functional; and
- (e) if so, the details thereof and if not, the reason therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (e):** The Ministry of Tribal Affairs implements various Central Sector and Centrally Sponsored Scheme through States /UT Government. Ministry has in last few years has undergone a major strategic shift from physical management of schemes to complete end to end digitization of fund release processes. For robust implementation, monitoring and evaluation of the Schemes, support is to be provided to the States/UTs.

NITI Aayog has initiated Data Governance Quality Index which evaluates various Ministries on data-based Governance and has advised all Ministries to set up data and strategy units in Ministry for digitization of processes related to implementation and monitoring of Central Sector/Centrally sponsored schemes of ministries/Departments.

Till 14<sup>th</sup> Finance Cycle (from 2016-17 to 2020-21), amount ranging from 1-2% of the scheme was given to States/UTs as administrative cost for effective implementation of the Schemes. While approving the continuation of Centrally Sponsored Scheme for Development of STs over the 15<sup>th</sup> Finance Commission (2021-22 to 2025-26), Expenditure Finance Committee (EFC), has recommended to set up Central Project Monitoring Unit (CPMU) at Ministry level and State Programme Management Unit (SPMU) at State level for effective implementation and monitoring of the combined schemes of the Ministry. EFC has inter-alia recommended for “Administrative Cost to States/UTs for implementation of combined Schemes” with total financial outlay of Rs 53.80 crore for FY 2022-23 for setting up State Programme Management Unit in States/UTs.

The cabinet has also approved an allocation of Rs 20 Cr for setting up of Central PMU under the scheme of Monitoring, Evaluation, Survey and Social Audit. The central PMU will co- ordinate with the State units for providing data in respect of various schemes, which will be used for effective monitoring and evaluation.

Ministry of Finance vide their communication dated 01.02.2022, has approved the recommendation of the EFC. Since all of the schemes of the Ministry have been digitized, the setting up of state PMUs will go a long way in monitoring the funds being given to States under different Centrally sponsored and central Sector Schemes.

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